

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	90	2013	ALLAHABAD	SHRIKRISHNA AGRAWAL AND OTHERS VS RUPESH AGRAWAL AND OTHER	10,50,000	CIVIL JUDGE	975/04.04.16
2	FAPLD	24	2015	ALLAHABAD	SANT LAL VS MUNAUWAR ALI AND OTHERS	15,31,200	ADD CIVIL JUDGE	976/04.04.16
3	FAPL	366	2012	ALLAHABAD	SMT. PURNIMA LAMECH VS SMT. DOLLY ARUN RANI KAPAHI AND OTHERS	11,99,458	ADD CIVIL JUDGE	977/04.04.16
4	FAPL	336	2000	ALLAHABAD	ATUL AGENCIES VS STATE OF U.P. AND OTHERS	3,62,924.47	CIVIL JUDGE	978/04.04.16
5	FAPL	567	2006	ALLAHABAD	SHUSHRUT HERBALS AND OTHERS VS RAJSHI INDUSTRIES AND OTHERS	6,29,813	ADD CIVIL JUDGE	979/04.04.16
6	FAPL	301	2013	ALLAHABAD	RAJ BAHADUR VS RAMA BAI TRUST AND OTHER	6,00,000	ADD CIVIL JUDGE	980/04.04.16
7	FAPL	54	2013	ALLAHABAD	U.P. AUTOMOBILE ASSOCIATION VS SRI R.N. BHARGAVAA	10,00,000	CIVIL JUDGE	981/04.04.16
8	FAPL	43	1999	ALLAHABAD	NIRMAL CHANDRA JAIN VS SRI PRAKASH CHANDRA JAIN	7,71,950	ADD CIVIL JUDGE	982/04.04.16
9	F APL	574	2005	ALLAHABAD	MAHMOOD AHMAD VS MOHD. AHMAD & OTHER	6,25,000	ADD CIVIL JUDGE	983/04.04.16